

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 13 of 2019 &
IA NO. 623 OF 2019

Dated: 15th May, 2019

In the matter of:

Sahyadri Industries Limited

Versus

Maharashtra Electricity Regulatory Commission & Anr.

.... **Appellant(s)**

.... **Respondent(s)**

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **05.07.2019**.

mk

PS/Court Master